Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.97 of 2011

Dated : 22nd February, 2012.

Present: Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member

Hindustan Chemicals Co. …. Appellant (s)

Versus

Dakshin Gujarat Vij Company Ltd. & Ors. …. Respondent(s)

Counsel for the Appellant(s) : Mr. Susmit Pushkar

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1
Mr. M.G. Ramachandran for R-2

ORDER

On the prayer of learned counsel for the appellant, hearing of the appeal is adjourned to **22nd March, 2012**. In the meantime, the appellant may file rejoinder, if it intends to do so with a copy thereof to the respondents.

(V.J. Talwar) **(P.S. Datta)**
Technical Member **Judicial Member**

ss/rkt